## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/62/2016

NAME OF THE PETITIONER(S)

: N. Nirmala & 3 others

NAME OF THE RESPONDENT(S)

: PKPN Spinning Mills P. Ltd and 10 Others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

1. R. VIDHYASHANKAR Counsel for Respondents
R. ASHOKKUMAR
Counsel for Petitions peth of

2. PREETHI. S. ARASU

for RAJAGOPAL & RAGHUNATHAN Advecales

## **ORDER**

Counsel representing both the parties are present. In CA 72/2017, counsel for petitioner is directed to cause service of notice to the proposed respondents and file proof of service of notice alongwith an affidavit by the next date of hearing. Put up on 23.06.2017 at 10.30 A.M.

Bc.

(Ch. Md. Sharief Tar

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)